GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 1288 TO BE ANSWERED ON 02.05.2016

Choice-Based Credit System

1288. SHRI DALPAT SINGH PARASTE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken cognizance of the claim by Delhi University students that there are major glitches in the grading method of the Choice-Based Credit System (CBCS);
- (b) if so, the details of the marks-to-grades conversion system;
- (c) whether the changes introduced in the grading system were done without consulting the Delhi University Executive Council or any such body representing the University; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (d): University of Delhi has reported that the Choice Based Credit System, including conversion to grades and preparation of results have been implemented as per the guidelines recommended by the University Grants Commission (UGC) with the approval of the Executive Council of the University and no changes were introduced in the formula provided by the UGC. However, the University has received some representations from the students. Accordingly, a Committee has been constituted by the University to suggest possible steps to be taken for the removal of the shortcomings, if any. It is pertinent to mention here that University of Delhi is a statutory autonomous institution established by an Act of Parliament and governed by the DU Act and Statutes and the Ordinances framed there-under and is competent to take action in academic and administrative matters of the University.